

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5747

ANSWERED ON:30.04.2010

INDO-BHUTAN AGREEMENT FOR SETTING UP OF HYDRO POWER PROJECTS

Gutha Shri Sukender Reddy;Pandey Shri Ravindra Kumar;Rajesh Shri M. B.;Shetkar Shri Suresh Kumar

Will the Minister of POWER be pleased to state:

- (a) whether the Government has signed an agreement with Bhutan Government for setting up of hydro power projects;
- (b) if so, the details thereof;
- (c) whether the National Hydroelectric Power Corporation Limited (NHPC) has signed an agreement with Bhutan Government for providing engineering and consultancy services for setting up of these projects;
- (d) if so, the details thereof;
- (e) whether the said agreement will create any hurdle in the implementation of hydro power projects in the country; and
- (f) if so, the details thereof and the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) & (b) : Ongoing cooperation between India and Bhutan in the hydropower sector is covered under the 2006 agreement on cooperation in Hydropower between the two countries and the Protocol to the 2006 agreement signed in March, 2009 thereof. Under the Protocol, Government of India has agreed to develop 10,000 MWs of hydropower in Bhutan for export of surplus power to India by 2020.

(c) to (f) : National Hydroelectric Power Corporation Limited (NHPC) has signed an agreement for providing engineering and consultancy services for pre-construction activities for Mangdechhu Hydroelectric Project (720 MW) in March, 2010. Further, agreements for preparation of DPRs of Chamkharchhu- 1(670MW) and Kuri Gongri (1800 MW) have also been signed between NHPC and Royal Government of Bhutan (RGoB). These agreements between NHPC and Government of Bhutan are not likely to create any hurdle in the implementation of hydropower projects by NHPC in the country.